

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING HELD AT INDORE

Original Application No. 390 of 2004

Indore, this the 12th day of January, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Bimal Sikdar, aged about 57 years,
S/o. Late Shri Dashrath Chandra Sikdar,
working as Machine Operator Gr. I in
M.C. House, Govt. Security Paper Mills
Hoshangabad M.P.

... Applicant

(By Advocate-None)

V e r s u s

1. Union of India, through Secretary,
Department of Economics Affairs,
Mint and Press (Currency Branch),
Ministry of Finance, North Block,
New Delhi.

2. General Manager, Security Paper
Mill, Hoshangabad M.P.

3. Deputy General Manager, Security
Paper Mill, Hoshangabad, M.P.

... Respondents

(By Advocate-Shri S.A. Dharmadhikari)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

None is present for the applicant today. None was also present for the applicant on the earlier date i.e. on 28th September, 2004. Heard the learned counsel for the respondents who has drawn our attention to the letter dated 25th August, 2004 addressed to the General Manager, Security Paper Mill, Hoshangabad, which is filed alongwith the reply at page No. 13. In this letter addressed to the General Manager, the applicant has made a request to withdraw the three cases pending in the court which included the present OA. He is permitted to withdraw the present OA. Accordingly, the OA is dismissed as withdrawn.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

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